## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP 389/2000 in OA 1798/1997

New Delhi this the 15th day of December, 2000

Hon'ble Shri S.R. Adige, Vice Chairman(A) Hon'ble Dr.A. Vedavalli, Member (3)

Kashi Ram S/O Sh.Sita Ram lastly working as MRCL Gangman, PWI now SSE(PW) Main line Central Railway, Gwalior.

.. Petitioner

(None for the petitioner)

## Versus

Shri A.K.Gupta, Divisional Railway Manager, Central Railway, Jhansi.

.. Respondent

(By Advocate Shri V.S.R. Krishna)

## ORDER (ORAL)

Hon ble Shri S.R. Adige, Vice Chairman(A)

Shri Krishna states that pursuant to the Tribunal's order dated 11.5.2000 in OA 389/2000, the applicant has been reinstated in service and has also been paid Rs.5000/-as costs.

2. There is no mepresent on behalf of the petitioner to dispute the aforesaid submissions. CP is dropped. Notices discharged.

(Dr.A. Vedavalli)
Member (J)

(S.R. Adige/)
Vice Chairman (A)

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